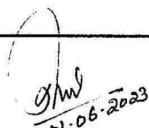


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

ORDER

Consequent upon the recent transfer and posting of the Judicial Officers and in supersession of this office earlier order no. 7089-7101/Power/Judl./N-E/KKD/Delhi/2022 dated 23rd November, it is hereby ordered that the following Judicial Officers mentioned in column no. 3 and 4 shall act as 1st Link Officer and 2nd Link Officer respectively for urgent matter/miscellaneous work, as and when the Officer mentioned in column no. 2 happens to be on leave or not available due to any reason, with immediate effect:-

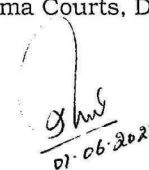
(1)	(2)	(3)	(4)
Sl. No.	Name of the Judicial Officer	I st Link Officer	II nd Link Officer
1.	Ms. Barkha Gupta, DJ (Commercial Court)	Ms. Geetanjali, ADJ-01	Ms. Gomati Manocha, PO MACT
2.	Ms. Geetanjali, ADJ-01	Ms. Manu Vedwan ADJ-02	Ms. Barkha Gupta, DJ (Commercial Court)
3.	Ms. Gomati Manocha, PO MACT	Ms. Barkha Gupta, DJ (Commercial Court)	Ms. Manu Vedwan ADJ-02
4.	Ms. Manu Vedwan ADJ-02	Ms. Gomati Manocha, PO MACT	Ms. Geetanjali, ADJ-01


(VIRENDER KUMAR BANSAL)
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 3839-50 /Power/Judl./N-E/KKD/Delhi/2023 Dated :- 01 JUN 2023

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. Judicial Officers concerned, North-East District, Karkardooma Courts, Delhi.
4. A.O.(J)/Branch Incharge, Administration Branch, General Branch, Purchase Cell, Filing Section and Care Taking Branch, North-East District, Karkardooma Courts, Delhi.
6. PRO/APRO, Karkardooma Courts, Delhi.
7. The Website Committee, Tis Hazari Courts/KKD Courts, Delhi.
8. R&I Branch to upload the same on LAYERS.
9. P.S./Reader to the undersigned.


Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.